

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. (IB) 1403 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **20.06.2018**

NAME OF THE PARTIES: Sanidhya Industries LLP

v/s.

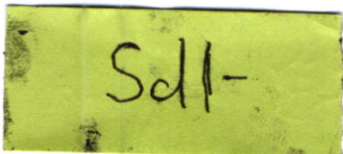
Simrut Foods & Hospitality Private Limited.

SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

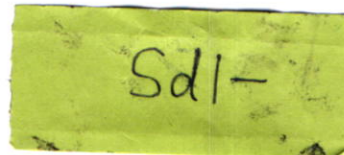
Order

7. C.P. (IB) 1403 (MB)/2018

At request, list this matter on 02.07.2018.



V. NALLASENAPATHY
Member (Technical)



BHASKARA PANTULA MOHAN
Member (Judicial)

/NP/

20.06.2018